

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4086  
ANSWERED ON:13.08.2015  
DVC Coal Power Plant  
Charitra Shri Ram

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government proposes to offer stake to the Ministry of Railways in DVCs coal fired power plant at Raghunathpur;
- (b) if so, the details thereof;
- (c) whether the aforesaid plant is proposed to be acquired by NTPC; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY

( SHRI PIYUSH GOYAL )

(a) & (b) : No, Madam.

(c) & (d) : NTPC sought "Expression of Interest (EOI) from State Electricity Boards/Power Generation Companies, Independent Power Producers (IPP), Power Plant Developers, Captive Power Producers, or their authorized representatives for 'Offering their coal based thermal power projects for possible acquisition by NTPC" vide EOI dated 21.02.2014 and EOI dated 17.11.2014.

In response to NTPC's notice for Expression of Interest dated 17.11.2014, DVC submitted application on 15.12.2014 to NTPC for hiving off the Raghunathpur project in totality.

Subsequently, in a meeting held in May, 2015 between NTPC and DVC, it was agreed in principle that NTPC shall consider DVC's offer subject to establishment of feasibility.

On 9th June, 2015, DVC Board has accorded in-principle approval for hiving off the entire project of Raghunathpur (Phase-I & Phase-II) to NTPC Ltd. due to critical fund crunch in DVC.

However, acquisition of any power plant by NTPC depends upon establishment of financial, technical, commercial and legal feasibility.

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